

From,

**The Registrar General,
High Court of Judicature at
Allahabad.**

To,

**The Director,
Judicial Training & Research Institute, U.P.,
Vineet Khand, Gomti Nagar,
Lucknow.**

No. 434/Admin.(Services)/2023 Dated: Allahabad: July 06, 2023

Subject: Regarding Nominations of Addl. District & Sessions Judges for Participation in 05 days Refresher Training Programmes, scheduled to be held from 10 to 14 July, 2023 at JTRI, Lucknow.

Sir,

With reference to Institute's letter no. ADJs Ref. Trg./2023- dated 09.06.2023, on the above noted subject, I am directed to inform you that the Hon'ble Court has been pleased to approve the proposal regarding nomination of Addl. District & Sessions Judges for 05 days Refresher Training Programme, scheduled to be held from **10 to 14 July, 2023** at JTRI, Lucknow and to nominate all the Judicial Officers whose names are mentioned in **enclosed List-A** for participation in the same.

I am, therefore, to request you to kindly take necessary steps accordingly.

Yours sincerely,

Encl.: As above.

sd/-
(Krishna Swaroop Dhar Dwivedi)
I/c Joint Registrar (J) (Services)
"For Registrar General"

No. 434(i)/Admin.(Services)/2023 Dated: Allahabad: July 06, 2023

Copy forwarded for information and necessary action to :

- 1.** The Principal Secretary (Law) & L.R., Government of U.P., Lucknow.
- 2.** All the **concerned** District & Sessions Judges/Principal Judges, Family Courts, U.P. with the request to kindly inform the officers concerned accordingly and direct them to report at Judicial Training & Research Institute, Lucknow, U.P., on the scheduled dates, for participation in the aforesaid training programme.
- 3.** **Sri Gajendra**, Special Secretary & Addl. L.R. (Nyay Vibhag), Government of U.P., Lucknow; **Sri Sandeep Gupta-I**, Registrar, U.P. Information Commission, Lucknow; **Dr. Humayun Rasheed Khan**, Addl. Director (Research), JTRI, Lucknow; **Sri Sarvesh Kumar Pandey-II**, Registrar, U.P. State Public Services Tribunal, Lucknow; and **Smt. Shikha Srivastava**, Addl. Director (Admin.), JTRI, Lucknow with the request to kindly attend the captioned training programme at JTRI, Lucknow.

Encl: As above.

sd/-
(Satish Kumar Pushkar)
Deputy Registrar (Services)
"For Registrar General"

List -A**JUDICIAL TRAINING & RESEARCH INSTITUTE, U. P., LUCKNOW**

05 day Refresher Training Programme, comprising of 03 days Civil and Criminal Matters clubbed with (i) e-Court Programme & Court Proceedings through Video Conferencing and (ii) Vulnerable Witness Scheme, for Additional District & Sessions Judges

Duration: 10 July, 2023 to 14 July, 2023

Sl. No.	I.D.	Name of Officers Sri / Smt. /Ms.	Designation	Place of Posting
1.	2390	PRATHAM KANT	Addl. District & Sessions Judge	Kanpur Nagar
2.	6141	MOHD. SAPHEEK	Addl. District & Sessions Judge	Bansi-Siddharth Nagar
3.	6049	RAM DAYAL	A.D.J. (POCSO)	Bareilly
4.	6291	GAJENDRA	Spl. Sec.& Addl. LR, Govt. of U.P.	Lucknow
5.	6138	SMT. ANJANA	A.D.J. (POCSO)	Jhansi
6.	2394	SATYENDRA NATH TRIPATHI	Addl. District & Sessions Judge	Kanpur Nagar
7.	6119	RAJ VIR SINGH	A.D.J. (POCSO)	Mau
8.	6143	TRILOK PAL SINGH	Addl. District & Sessions Judge	Hathras
9.	6115	RAKESH KUMAR-VI	Spl. J. (SC/ST, Pev.of Atroci Act)	Ayodhya
10.	6161	SMT. SANDHYA CHAUDHARY	Addl. Principal Judge, Family Court	Lakhimpur Kheri
11.	6048	KAMLESH KUMAR	Addl. District & Sessions Judge	Hapur
12.	2396	SANTOSH KUMAR GAUTAM	Spl. Judge (E.C. Act)	Gorakhpur
13.	6044	RAJESH KUMAR-V	A.D.J. (POCSO)	Prayagraj
14.	6300	JEETENDRA MISHRA	A.D.J. (POCSO)	Mainpuri
15.	6099	NIRMAL CHANDRA SEMWAL	Addl. District & Sessions Judge	Ghaziabad
16.	6162	SMT. RAJESHWARI TOLIYA	Addl. Principal Judge, Family Court	Bijnor
17.	2397	RAKESH PANDEY	Spl. Judge (E.C. Act)	Varanasi
18.	6172	VIKAS GOYAL	Addl. District & Sessions Judge	Kanpur Nagar
19.	6174	PRASHANT MITTAL	Addl. District & Sessions Judge	Bulandshahar
20.	2398	JAINENDRA KUMAR PANDEY	Spl. J. (SC/ST, Pev.of Atroci Act)	Azamgarh
21.	6175	SUSRI SHELLY ROY	Addl. Principal Judge, Family Court	Farrukhabad
22.	6176	SANJEEV KUMAR SINGH	A.D.J. (POCSO)	Baghpat
23.	6241	PUSHPENDER SINGH	Addl. District & Sessions Judge	Lucknow
24.	6177	KAMLESH KUMAR PATHAK	Addl. District & Sessions Judge	Mathura
25.	2399	SMT. PRATIKSHA NAGAR	Spl. J. (SC/ST, Pev.of Atroci Act)	Gautambuddha Nagar
26.	6179	SANDEEP GUPTA-I	Registrar, UP Information Commission	Lucknow
27.	6180	CHANDRA BHAN SINGH	Addl. District & Sessions Judge	Hamirpur
28.	2400	RAVI KARAN SINGH	Spl. Judge (U.P. Dacoity.A.A.)	Agra
29.	6181	HARSH AGARWAL	Spl. J. (SC/ST, Pev.of Atroci Act)	Mau
30.	6182	SHAILENDRA NIGAM	Addl. Principal Judge, Family Court	Etawah
31.	2401	SURENDER KUMAR	Addl. District & Sessions Judge	Shamli at Kairana
32.	6183	DR. HUMAYUN RASHEED KHAN	Addl. Director (Research),JTRI, UP,	Lucknow
33.	6240	AMIT VEER SINGH	Addl. District & Sessions Judge	Rampur
34.	6184	BRAHMATEJ CHATURVEDI	Addl. District & Sessions Judge	Mathura
35.	6185	SMT. MONICA THAKUR	Addl. District & Sessions Judge	Pratapgarh
36.	6186	SARVESH KUMAR PANDEY-II	Registrar, U.P. State Public Service Tribunal	Lucknow
37.	6187	SMT. MRIDULA MISHRA	Addl. Principal Judge, Family Court	Ghaziabad
38.	2402	DHRUVA RAI	A.D.J. (POCSO)	Bulandshahar
39.	6188	DINESH TIWARI	Spl. Judge (E.C. Act)	Agra
40.	6189	DEV KANT SHUKLA	Addl. District & Sessions Judge	Varanasi
41.	6289	MAHESHA NAND JHA	Spl. J. (SC/ST, Pev.of Atroci Act)	Pilibhit
42.	6190	SMT. SHIKHA SRIVASTAVA	Addl. Director (Admin.), JTRI,UP,	Lucknow
43.	2403	AJAY SRIVASTAVA	Spl. J, Spl C.No 6 (Pre.Cor. Act)	Lucknow
44.	6191	DR. (SMT.) PALLAVI AGARWAL	Addl. District & Sessions Judge	Mathura
45.	6192	ABHINITAM UPADHYAY	Addl. District & Sessions Judge	Balrampur
46.	6193	IFRAQUE AHMAD	Addl. District & Sessions Judge	Firozabad
47.	2405	PAWAN KUMAR SHARMA	A.D.J. (POCSO)	Sultanpur
48.	6195	SMT. SONICA CHOUDHARY	Addl. District & Sessions Judge	Agra
49.	6196	DR. (SMT.) ANAMIKA CHAUHAN	Spl. Judge (E.C. Act)	Gonda